Based on the stakeholders responses to a consultation process for finding a solution to restrict Unsolicited Commercial Communication to subscribers who do not want such calls, internal discussions and international practices, Telecom Regulatory Authority of India (TRAI) has released a draft regulation on 23rd April, 2007 for putting in place a mechanism called "National Do Not Call Registry (NDNC)" for curbing the unwanted telemarketing calls.

Keeping in mind the concerns of their consumers, mobile service providers have already introduced "Do Not Disturb" facility for the subscribers who do not wish to receive information on products and services of their mobile service provider. Also, TRAI has advised the mobile subscribers through advertisement in leading newspapers to use this facility.

To tackle the issue of violation of the Regulation, TRAI has provided for a special tariff on per call basis for the violated calls, which will be higher than the normal tariff. If a telemarketer further violates the Regulation, provision has been made in the Regulation that the originating access provider shall disconnect the telephone of the telemarketer.

Computerization of post offices in Karnataka

- 3071. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) the number of post offices other than non-departmental ones functioning in the State of Karnataka as on 31st March, 2007, district-wise;
- (b) the number out of them in which services have been fully computerized, partially computerized, separately;
- (c) whether any plan has been drawn to extend the benefit of computerization in post offices during 2007-08; and
 - (d) if so, the details thereof?¹

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) The number of post offices other than non-departmental ones functioning in the State of Karnataka as on 31st March, 2007, district-wise, is given in the Statement I (See below)

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- (b) The number out of them in which services have been fully computerised, partially computerised, separately is given in the Statement II (See below).
- (c) The Xlth Plan (2007—12) outlay of the Department is yet to be finalized in consultation with the Planning Commission and hence no plan programme has been approved for computerisation of Post Offices for the year 2007-08.
 - (d)Does not arise in view of (c) above.

Statement-I

ces other then Non-departmental ones functioning in th

Number of Post Offices other then Non-departmental ones functioning in the State of Karnataka

SI. Name of the District	No. of departmental Post offices in the district as on 31.03.2007	
No.		
1 2	3	
1 Bangalore Urban	229	
2 Bangalore Rural	40	
3 Bagalkot	49	
4 Belgaum	141	
5 Bellary	75	
6 Bidar	33	
7 .Bijapur	56	
8 Dharwad	66	
9 Gadag	30	
10 Koppal	30	
11 Gulbarga	73	
12 Haveri	34	
13 Raichur	39	
14 Uttara kannada	96	
15 Chamarajanagar	22	
16 Chikmagalur	59	
17 Chitradurga	44	

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1 2	3	
18 Davanagere	37	_
19 Hassan	62	
20 Kodagu	25	
21 Kolar	65	
22 Mandya	56	
23 Dakshina Kannada	116	
24 Mysore	86	
25 Shimoga	87	
26 Tumkur	78	
27 Udupi	80	
TOTAL:	1808	

Statement-Il

Number of Departmental Post Offices in which Postal Services have been computerized

SI. Name of the District	No. of departmental	No. of Department	
No.	Post offices were	Post Offices where	
	Postal services are	Postal services are	
	fully computerised	partially computerised	
1 2	3	4	
1 Bangalore Urban	102	32	
2 Bangalore Rural	8	3	
3 Bagalkot	8	8	
4 Belgaum	18	11	
5 Bellary	12	3	
6 Bidar	5	0	
7 Bijapur	9	0	

1 2	3	4
8 Dharwad	18	6
9 Gadag	4	7
10 Koppal	2	4
11 Gulbarga	11	9
12 Haveli	5	4
13 Raichur	2	8
14 Uttara kannada	6	12
15 Chamarajanagar	4	1
16 Chikmagalur .	11	1
17 Chitradurga	6	3
18 Davanagere	7	2
19 Hassan	11	0
20 Kodagu	9	0
21 Kolar	13	2
22 Mandya	5	6
23 Dakshina Kannada	31	5
24 Mysore	23	2
25 Shimoga	16	0
26 Tumkur	17	0
27 Udupi	17	2
TOTAL:	380	131

Telecom SEZs

3072. PROF. ALKA BALRAM KSHATRIYA: SHRIMATI SHOBHANA BHARTIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government have decided to set up telecom-specific Special Economic Zones to make India a telecom manufacturing hub;